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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

O.A. NO. 537/2022

MUKESH KUMAR CHAUHAN

---- APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

---- RESPONDENTS

N.D.O.H. :- 02.11.2023

ACTION TAKEN REPORT/STATUS REPORT REGARDING PREVENTATION/
CONTROLLING THE DUST POLLUTION LIKELY TO BE GENERATED DURING
LOADING/UNLOADING OF CLINKER IN HARDUAGANJ GOODS SHED ON BEHALF OF
DRM, NORTH CENTRAL RAILWAY, PRAYAGRAJ, UTTAR PRADESH.

1. That regarding controlling of clinker dust (pollution during loading/unloading of clinker) and upgradation of existing goods shed at Harduaganj (North Central Railway, Division- Prayagraj, Dist- Aligarh, Uttar Pradesh) as world class goods shed a tender for an amount Rs. 201470684.81 (Rupees Twenty Crore Fourteen Lakh Seventy Thousand Six Hundred and Eighty-Four Rupees And Eighty-One Paise Only) has been awarded and letter of acceptance has been issued to M/s S.A.G. JV 5/935 Viram Khand Gomti Nagar Lucknow, Uttar Pradesh- 226010 vide letter no- Letter No: PRAYAGRAJ DIVISION-GATI SHAKTI / 4620232024-150 / 10180780087985 Dated: 29/09/2023 (Annexure-I).
2. That for the upgradation of existing goods shed at Harduaganj following works are to be done as per the tender (sketch plan attached as annexure-II).

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- i. Upgradation of existing goods shed at Harduaganj as world class goods shed with green walls to prevent dust spreading.
 - ii. RCC approach road.
 - iii. Labour Room, Merchant Room and CGS Office.
 - iv. Horticulture, Plantation etc in the nearby area.
3. That the firm has started the work and the targeted date of completion of work is 28.09.24.
4. That the railway submitted online application on website of UPPCB for getting the CTO on 30.08.2023 for the third time (Application has already been rejected twice by UPPCB)
5. The same has been again third time rejected by UPPCB on 22.09.2023 due to reason mentioned below- (Annexure-III)
- i. No documents have been submitted by the unit regarding establishment.
 - ii. The land papers have not been uploaded in the name of the person who is the owner/partner of the unit, and the land use certificate has also not been uploaded.
 - iii. The unit has not uploaded the information regarding air pollution control device.
 - iv. The unit has not uploaded ground water NOC.
 - v. The Harduaganj railway sitting clinker loading-unloading matter O.A. No.-537/2022 Mukesh kumar chauhan Vs State of U.P. is pending before the Hon'ble NGT.
 - vi. The unit has not uploaded CA certified balance sheet.
 - vii. Air Pollution Control System is not installed at site.


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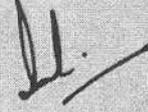
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- viii. In the above circumstances desired information & above reasons it is not possible to process this application further. So CTO application is being rejected /refused.
6. That despite uploading/ submitting of online application with all required documents for getting CTO from UPPCB on 24.04.2023, 16.05.2023 & 30.08.2023 the same has been rejected by UPPCB respectively on 06.04.2023, 07.06.2023 & 22.09.2023.
7. That the reasons which are mentioned for rejection of CTO by UPPCB are not justified because required documents uploaded at the time of submitting the online application form. (Annexure- IV)
8. That the online application form for getting the CTO from UPPCB for Harduaganj Goods Shed has been submitted 4 times by Railway administration. All required documents & photographs have been uploaded during the submission of the application form on the official website of Uttar Pradesh Pollution Control Board's Nivesh Mitra - www.niveshmitra.up.nic.in
9. That the Ministry of Railway has issued various Circulars regarding transportation and packing of goods moved by Railways from time to time. There is separate division for handling Environmental issues In Railway Board.
10. That the Indian Railways, being a Central Government organization, always tries to abide and comply with the Environmental Acts and the orders of Honorable National Green Tribunal and Hon'ble Supreme Court. Consistent efforts are also being made to ensure that there is no

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pollution in and around the Railways stations and it's nearby areas so that the Human life, Wild life, flora and fauna in the area are not affected by any means.



Divisional Railways Manager
North Central Railway, Prayagraj

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NORTH CENTRAL RLY

PRAYAGRAJ
DIVISION-GATI
SHAKTI
DRM OFFICE,
PRAYAGRAJ, 211001
Uttar Pradesh, India

Letter No: PRAYAGRAJ DIVISION-GATI SHAKTI /
4620232024-150 / 10180780087985

Dated: 29/09/2023

M/s S.A.G. JV
5/935 Viram Khand Gomti Nagar Lucknow 226010

Sub: Letter Of Acceptance

- Ref: 1. Tender No. 4620232024-150 closing date 14-08-2023 13:30 for Upgradation of existing goods shed at Harduaganj station under Dy.CPM/GSU/PRYJ
2. Your bid ID 15577699 dated 14/08/2023 11:31 submitted by M/s GOMDHARI-LUCKNOW

The Competent Authority has accepted your offered rates in connection with the subject work. The total cost of the work at the accepted rates works out to Rs. 201470684.81 (Rupees Twenty Crore Fourteen Lakh Seventy Thousand Six Hundred And Eighty-Four Rupees And Eighty-One Paise Only)

A sum of Rs.1339300 deposited as Earnest Money vide IREPS reference ID PE401319568668, PE162619567285, PE823019568665 has been retained towards initial Security Money for due and faithful fulfillment of the contract, and the balance Security Money will be recovered from the progressive bills @ 6 % of the bill amount till it reaches 5 % of the contract value in terms of clause 16 (I) of Standard General Condition of Contract Part II.

You are requested to submit Performance Guarantee in the form as given in Clause 16.(4) of Standard General Condition of Contract Part II equivalent to 5 % of the contract value amounting to Rs. 10073534.24 (Rupees One Crore Seventy-Three Thousand Five Hundred And Thirty-Four Rupees And Twenty-Four Paise Only) within 21 days from the date of issue of Letter of Acceptance, valid up to stipulated date of completion plus 60 days so that contract agreement can be executed. You are requested to submit Performance Guarantee in the form as given in Clause 16.4 of General Condition of Contract(Works Matter) 2022 equivalent to 5 % of the contract value within 21 days from the date of issue of Letter of Acceptance, valid up to stipulated date of completion plus 60 days so that contract agreement can be executed. The successful bidder shall have to submit a Performance Guarantee (PG) within 21(Twenty one) days from the date of issue of Letter of Acceptance (LOA) in favor of Sr DFM/NCR/PRYJ. Extension of time for submission of PG beyond 21(Twenty one) days and up to 60 days from the date of issue of LOA maybe given by the Authority who is competent to sign the contract agreement. However, a penal interest of 12% per annum shall be charged for the delay beyond 21(Twenty one) days, i.e. from 22nd day after the date of issue of LOA. Further, if the 60th day

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happens to be a declared holiday in the concerned office of the Railway, submission of PG can be accepted on the next working day. In all other cases, if the Contractor fails to submit the requisite PG even after 60 days from the date of issue of LOA, the contract is liable to be terminated. In case contract is terminated railway shall be entitled to forfeit Bid Security and other dues payable to the contractor against that particular contract, subject to maximum of PG amount. In case a tenderer has not submitted Bid Security on the strength of their registration as a Startup recognized by Department of Industrial Policy and Promotion(DIPP) under Ministry of Commerce and Industry, DIPP shall be informed to this effect. The failed Contractor shall be debarred from participating in re-tender for that work.

The entire work shall be completed within 12 month from the date of issue of Letter of Acceptance.

GST/IT: The Suppliers/Contractors of Goods and/or Service would be subject to GST Act & Rules as applicable from time to time.

IR Shramikkalyan Portal: Mandatory updation of Labor data on Railways Shramikkalyan Portal to be done by Contractor accordingly.

LOA: Until a formal agreement is prepared and executed the acceptance of this tender shall constitute a binding contract subject to modification as may be mutually agreed upon

Reporting Authority for Execution: Please report to ADEN/GSU/PRYJ to receive further instructions regarding execution of the work.

All Other terms and conditions, as stipulated in the tender documents shall be applicable.

DEEPAK KUMAR BHARDWAJ
Dy.CPM/GSU/PRYJ
Digitally Signed
[View Signature Details](#)

Awarded Quantities And Rates

Item Sno.	Item Desc	Item Code	Item Qty	Qty Unit	Unit Rate(Rs)	Escl. (%)	Advt.Value (Rs)	Bid Rate/ Unit Rate	Bid Amount (Rs)
Schedule A-Upgradation of existing goods shed at Harduaganj as world class goods shed under Dy.CPM/GSU/PRYJ. (Item Directory - CPWD DSR 2021-Ver-2)							130097928.57	15.30 % Below	110192945.50
1	CPWD-DSR-2021	View Details			At Par	130097928.57			
Schedule Totals									110192945.50
Schedule B-RCC ROAD (Item Directory - CPWD DSR 2021-Ver-2)							94549349.85	15.30 % Below	80083299.32
1	CPWD-DSR-2021	View Details			At Par	94549349.85			
Schedule Totals									80083299.32
Schedule C-Labour Room, Merchant Room & CGS Office (Item Directory - CPWD DSR 2021-Ver-2)							3894425.55	15.30 % Below	3298578.44
1	CPWD-DSR-2021	View Details			At Par	3894425.55			
Schedule Totals									3298578.44

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DEEPAK KUMAR BHARDWAJ
Dy.CPM/GSU/PRYJ
Digitally Signed
[View Signature Details](#)

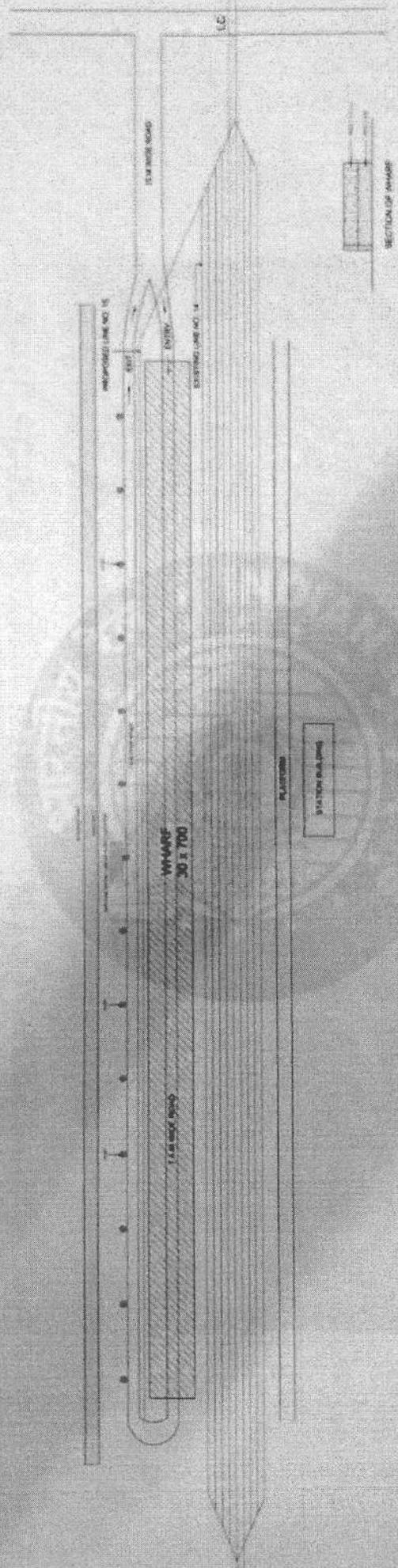
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Schedule Totals									3298578.44

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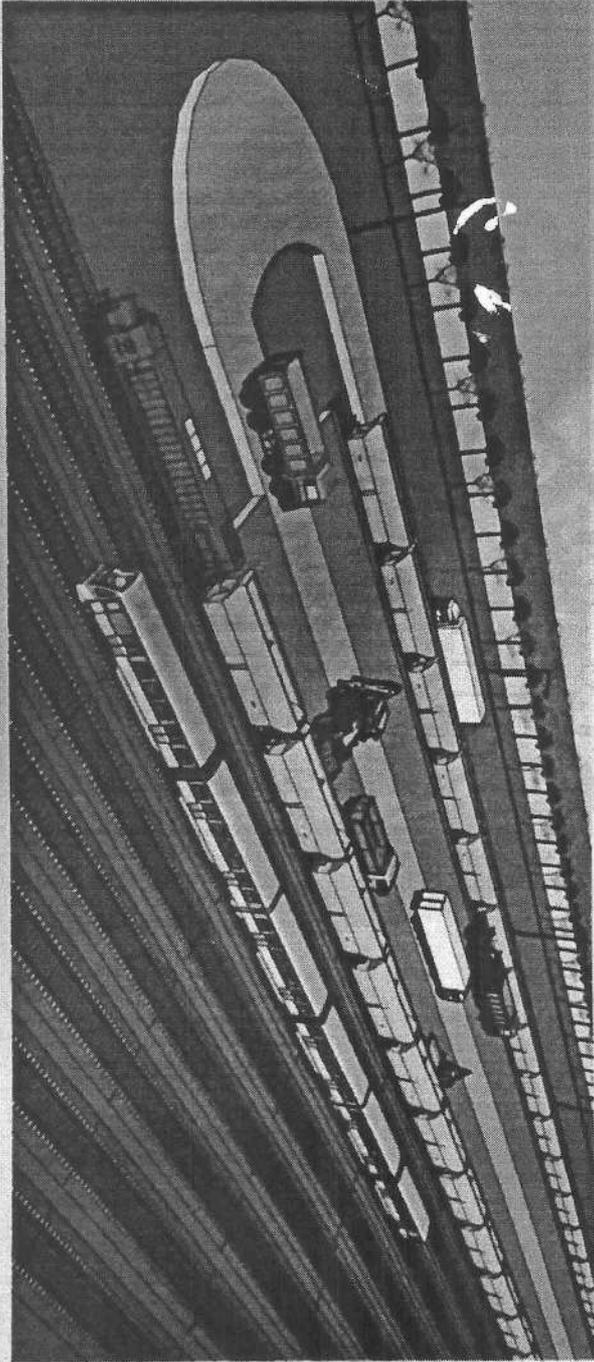
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UPGRADATION OF HARDUAHANI GOODS SHED



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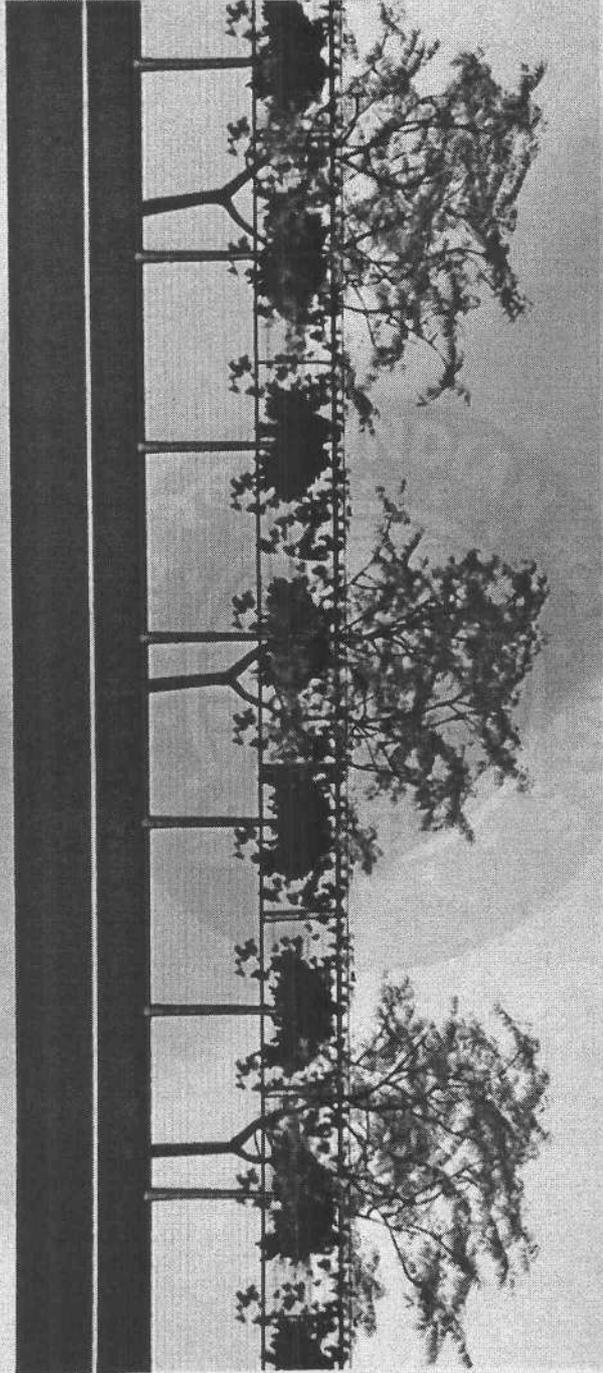
Proposed Model of New Harduaganj Goods Shed



प्रमाणित
महल देल प्रबंधक / व.म.दे
(दिवायि कक्षा)

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સાચી વાણી
સરકાર / ગણ
(સાચી વાણી)
જાણી



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UTTAR PRADESH POLLUTION CONTROL BOARD

Building.No. TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226 010
Telephone: +91-522-2720831, 2720681, 2720691 (Fax): +91-522-2720764

(11)

Ref No. -
192169/UPPCB/Aligarh(UPPCBRO)/CTO/both/ALIGARH/2023

Dated : 22/09/2023

To ,

M/S GOODSSHED HARDUAGANJ
GOODS SHED HARDUAGANJ
Railway Station Harduaganj, Aligarh, U.P.,ALIGARH,202125
ALIGARH

Sub : Consolidated Consent to Operate and/or Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) Application under section 25/26 of Water (Prevention & Control of Pollution) Act, 1974 as amended, under section 21/22 of Air (Prevention & Control of Pollution) Act, 1981 as amended and Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules , 2016.

Kindly refer to your Consolidated Consent to Operate and/or Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) application dated 30/08/2023 and received on 30/08/2023 under section 25/26 of Water (Prevention & Control of Pollution) Act, 1974 as amended, under section 21/22 of Air (Prevention & Control of Pollution) Act, 1981 as amended and Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Your application and the information submitted by you have been examined along with the facts found during inspection made by officers of UPPCB on 22/09/2023 . Your consent application is hereby refused due to following reason.

Reasons :-

CTO application submitted on dt. 30.08.2023. Online clarification was raised by this office on dt. 04.09.2023 for seeking the requisite information. The desired information has not been uploaded through online or off-line that the No documents have been submitted by the unit regarding establishment. The land papers have not been uploaded in the name of the person who is the owner/partner of the unit and the land use certificate has also not been uploaded. 2. The unit has not uploaded the information regarding air pollution control device. 3. The unit has not uploaded ground water NOC. 4. In Hon'ble NGT Harduaganj railway sitting clinker loading-unloading matter O.A. No.-537/2022 Mukesh kumar chauhan Vs State of U.P. is under process. 5. The unit has not uploaded CA certified balance sheet. No any Air Pollution Control System installed at site. In the above circumstances desired information & above reasons it is not possible to process this application further necessary action. So its CTO application is being rejected /refused.

The Consolidated Consent to Operate and/or Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) Application under section 25/26 of Water (Prevention & Control of

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ollution) Act, 1974 as amended, under section 21/22 of Air (Prevention & Control of Pollution) Act, 1981 as amended and Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules , 2016 is hereby refused. Further, you are hereby informed to comply with the mandatory provisions of Water Act 1974, Air Act 1981 and HWM Rules 2016

This order is issued with the approval of competent authority.

Jaipal Singh (Authorized Signatory)
Digitally signed by Jaipal Singh
Date: 2023.09.22 16:17:33 +05'30'
JAIPAL SINGH
REGIONAL OFFICER (I)

Copy To -

CEO-4, U.P. Pollution Control Board, Lucknow.

Jaipal Singh Digitally signed by Jaipal Singh
Date: 2023.09.22 16:18:01 +05'30'
JAIPAL SINGH
REGIONAL OFFICER (I)
(Authorized Signatory)

(हिमांशु बडोनी)
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Hyj loads के लिए CTO प्राप्त करने हेतु UPPCR के
website पर फिर upload application ~~का~~ file

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Transaction Details :

Payment Reference No./ Order No. :	UP01523102617075603
Status :	SUCCESS
Transaction Amount :	100
Transaction ID :	105278545
Transaction Date and Time :	2023-10-26 17:08:31
Entrepreneur ID :	UPSWP230637722
Unit ID :	UPSWP23063772201
PayIDFromBank ID :	329911077242

[Proceed to Next Action](#)

मण्डल रेल प्रबन्धक कार्यालय, उत्तर मध्य रेलवे, प्रयागराज

सं० - CC-2/Goods/SPCB/2020

दिनांक. 08.07.2021

वरिष्ठ मंडल अभियन्ता - पंचम,
उत्तर मध्य रेलवे, प्रयागराज ।विषय- Consent to Operate Goods Shed of Prayagraj Division in
compliance with NGT orders.

संदर्भ- R. B. letter no. 2019/EnHM/01/02 Pt. Date 07.02.2020.

उपरोक्त विषय के संबंध में प्रदूषण नियंत्रक विभाग द्वारा परिचालन सहमति हेतु प्रयागराज मंडल के मालगोदामों की Asset Value (जिसमें भूमि तथा ट्रैक की Value सम्मिलित नहीं होगी) एवं एरिया के नक्शे की आवश्यकता है ।

अतः आपसे अनुरोध है कि HGJ मालगोदाम की Asset Value (जिसमें भूमि तथा ट्रैक की Value सम्मिलित नहीं होगी) एवं एरिया का नक्शा अतिशीघ्र उपलब्ध कराने की व्यवस्था करें ।

पूर्व में लिए गए प्रयागराज मंडल द्वारा मालगोदाम के Asset Value की प्रति उदाहरण के रूप में संलग्न है ।

(अन्शू मण्डय)

वरिष्ठ मण्डल वाणिज्य प्रबन्धक,
उत्तर मध्य रेलवे, प्रयागराज

प्रतिलिपि- वरिष्ठ मण्डल अभियन्ता (समन्वय) प्रयागराज को सूचनार्थ प्रेषित ।

(हिमांशु बडोनी)
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NORTH CENTRAL RAILWAY

46-W/Goods shed/PRYJ
Dated 25/08/2021

Divl.Rly.Manager's office
N.C. Railway, Prayagraj

Sr.DCM/Co./PRYJ

Sub:- Consent to operate Goods shed of Pryagraj division in compliance with NGT orders.

Ref:- 1 Sr DCM/Co./PRYJ letter No CC-2/Goods/SPCB/2020 dated 08/07/2021 & 18/08/2021

2 ADEN/ALJN office letter No.IF/Goods shed/Malgodam of HGJ/2021 dated 24/08/2021

In connection with above noted subject & reference as submitted by ADEN/ALJN, The assests value of malgodam of Harduaganj along with plan (Excluding cost of land & track) is as under:-

S.No.	Goods shed	Area	Cost of shed	Remarks
1	HGJ Malgodam goods shed	198 Sqm	Rs.839949.60

D/A- Copy of ADEN/ALJN office letter No.IF/Goods shed/Malgodam of HGJ/2021 dated 24/08/2021 & plan

Deni 25/08/21
Sr. DEN / V / PRYJ

संसाधन विभाग 25/8/21

संसाधन विभाग
मि/हार्दुगंज

क. पाठे
Morny Milan

(हिमांशु बडोनी)
मंडल रेल प्रबंधक/उ.प्र.रे.
प्रयागराज

उत्तर मध्य रेलवे
प्रयागराज मण्डल



कार्यालय
सीनियर वीयरान इंजीनियर / कार्य
उत्तर मध्य रेलवे, अलीगढ़ जं.

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L No. -IF/Goods shed/ Malgodam of HGI/2021

Date: 24.08.2021

Sr. DEN-(V)
N.C.Rly, PRYJ

(Through ADEN/NCR,ALN)

Sub: Consent to operate Goods shed of Prayagraj Division in Compliance with NGT orders.

Ref. (i) Sr. DCM/Co./PRYJ L.No. CC-2/Goods/SPCB/-2020 Dated: 08/07/2021
(ii) R.B. L.No.: 2019/EnHM/01/02 Pt., Dated: 07/02/2020.
(iii) Sr.DEN-(V) ,L.No.: - 46-W/Goods Shed/PRYJ Dated: 14/07/2021.

In connection with above noted subject & reference Assets value of Malgodam of Harduaganj along with plan(Excluding cost of land & track) in Prescribed performa is given below

Sr.No.	Goods Shed	Area	Cost of shed	Remarks
1	HGJ Malgodam Goods shed	198 sqm	Rs.8,39,949.60

DA:-As above.

C/S

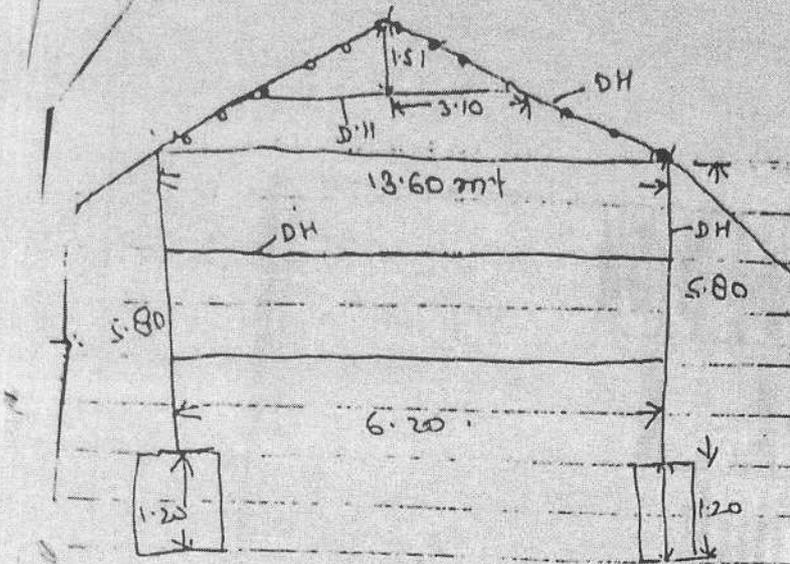
(R) 24.08.21

सहायक मण्डल इंजीनियर
Assistant Divisional Engineer
उत्तर मध्य रेलवे, अलीगढ़
North Central Railway, Aligarh

(हिमांशु बडोनी)
मंडल रेल प्रबंधक /उ.म.रे.
प्रयागराज

(Scha)
Senior Engineer/Works
उत्तर मध्य रेलवे, अलीगढ़
North Central Railway, Aligarh
EOS.

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75 @ 34 kg (AW)
 Rails DH Runner - 1360 x 6 x 2 = 163.20 mt.
 Post vertical DH = 2 x 7.00 x 4 x 2 = 392.00 mt.
 Post for Gable = 2 x 2 x 4.50 m = 36.00 mt.
 Truss 4 x 6.20 = 24.80 mt.
 4 x 2 x 8 x 2 = 128.00 mt.
 3 x 2 x 6.70 = 37.20
 781.00 mt say (10) = 26,554.00 kg

Angle 100 x 100 mm
 3 x 2 x 13.60 = 1444.32 kg.
 @ 17.70/mt. Total weight = 27,998.32 kg.
 Steel emp. cost (2017) } = 83,994,91.60 Rs.
 Per Kg. Approx

Area of shed = 15.10 x 13.70 = 198.00 Sqm.

(Signature)
 Senior Section Engineer/Works
 उत्तर मध्य रेल, अलीगढ़
 North Central Railway, Aligarh

(Signature)
 DE/PW/BE/2
 24/8/21

(Signature)
 (हिमाशु बडोती)
 मंडल रेल प्रबंधक / उ.म.रे.
 प्रयागराज

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Ramesh C Agrawal & Co.
Chartered Accountants

Date: 01.06.2022

To,
Sr. DCM (Co.)
North Central Railway
Prayagraj.

Subject: - Certification of gross value of the fixed assets

Dear Sir,

In terms of our appointment vide letter no. CC-2/Goods/Asset/2020 Dated 28.04.2022, we have done the valuation of Fixed assets Harduaganj Railway station.

As per the records, details and information provided to us, the Gross Value of assets of Harduaganj Railway station as on 24.08.2021 was Rs 839949.6.

This Certificate is being issued for the purpose of Submission to the State Pollution Central Board.

The certificate of Harduaganj Railway station is issued on the basis of gross value certified by the Asstt. Divil. Engineer(ADEN/SSE/W/HGJ) North Central Railway, Aligarh under Prayagraj division.

The above certificate is issued on the Basis of documents, record and the details provided to us.

Thanking You.

Yours Faithfully,
Ramesh C. Agrawal & Co.
Chartered Accountants

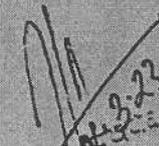


CA Amit Jain
Membership No: - 074222
(Partner)
UDIN: 22074222AKBFWH6401


(हिमांशु बटनारी)
मंडल रेल प्रबंधक / उ.म.रे.
प्रयागराज

CGS/HGJ

Name	Sumil Kumar
Email ID	sumilkitta@gmail.com
Mobile No	7525001464
Father's Name	Sri S.A. Kitta
D.O.B.	15.03.1989
Category	General
Dist.	ALIGARH
Pin code	202125
Tahsil	KCIL
No. of employees	03
Annual Turnover	91050 -
Address	Harduaganj Goods shed


 23
 Chief Goods Supervisor
 HSI HARDUAGANJ, AC


 (हिमांशु बडोनी)
 मंडल रेल प्रबंधक / उ.म.रे.
 प्रयागराज

११/०५/२०२३
अगिल-०९

४२ / ७
उत्तर मध्य रेलवे

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पत्र सं० 46-W/Misc/Sr. DEN-IV
दिनांक 22/05/2023

मण्डल रेल प्रबंधक कार्यालय
उत्तर मध्य रेलवे प्रयागराज

वरि० मण्डल वाणिज्य प्रबंधक
उत्तर मध्य रेलवे प्रयागराज

विषय:- हरदुआगंज गुड्स साइडिंग में स्थित 02 बोखेल के बंद हो जाने के संबंध में
।

संदर्भ:- आपका पत्र सं० सी. सी.-2/HGJ/गुड्स शेड/NGT/2023 /01 दि०- 04.05.23.

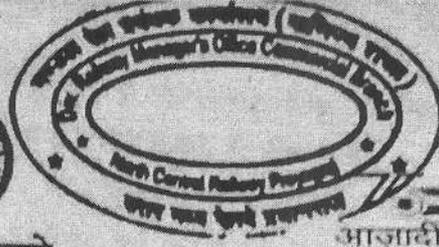
उपरोक्त विषयांकित में आपको सूचित किया जाता है कि हरदुआगंज गुड्स साइडिंग में स्थित 02 बोखेल का निरीक्षण दिनांक -17.05.2023 को वरि० खंड अभियंता हरदुआगंज द्वारा किया गया। निरीक्षण में पाया गया कि साइट पर दोनों बोखेल बंद हो चुके हैं। निरीक्षण की छायाप्रति संलग्न कर आपके पास आवश्यक कार्यवाही हेतु अग्रसित है।

संलग्न- निरीक्षण नोट की छायाप्रति (04)।

22/05/23

वरिष्ठ मण्डल इन्जीनियर/चतुर्थ
उत्तर मध्य रेलवे, प्रयागराज

(हिमांशु बडोनी)
मंडल रेल प्रबंधक /उ.म.रे.
प्रयागराज



आजादी का
अमृत महोत्सव

उत्तर मध्य रेलवे

मंडल रेल प्रबंधक कार्यालय (वाणिज्य शाखा), प्रयागराज

Letter No:- CC-2/HG/ Goods Shed/ NGT/ 2023/01

Date:- 01/05/2023

RO,
UPPCB,
Aligarh, U.P

Sub:- Reply of your queries regarding consent order of Harduaganj Goods Station.
Ref: On line queries on the website of UPPCB, Date:- 29.04.2023.

In reference to above cited subject it to inform you that an on line application has been applied on the website of UPPCB regarding to get the consent order of air and water of Harduaganj goods Shed, Railway station Harduaganj, Aligarh. In this regard some queries have been done by your side, which replies are as under:-

1. As Harduaganj goods Shed, Railway station Harduaganj, Aligarh is a Central Government organization under Ministry of railway, Government of India. Railway Department is the owner of the land of Harduaganj goods Shed, Railway station Harduaganj. Therefore, there is no mandatory to upload the papers of land papers and land use certificate.
2. Harduaganj Goods Shed, Railway Station Harduaganj, is aware regarding the air and water pollution. Regarding the control of pollution of air and water necessary actions have been taken by Harduaganj Goods Shed which are as under.

- A. हरदुआगंज गुड्स शेड का एप्रोच रोड कच्चा होने के कारण ट्रकों की आने- जाने के क्रम में धूल न उड़े एवं वहां के मानव जीवन के साथ- साथ वन्य जीव एवं पशु पक्षियों के स्वास्थ्य पर प्रतिकूल प्रभाव न पड़े इसलिए क्लिंकर की अनलोडिंग के दौरान पुरे रस्ते एवं लोडिंग/अनलोडिंग एरिया में टैंकरो से लगातार जल का छिडकाव किया जाता है ।
- B. हरदुआगंज गुड्स शेड के लाइन नं-14 में क्लिंकर की लोडिंग/अनलोडिंग के दौरान 02 नम पोर्टेबल एंटी स्मोक गन का प्रयोग किया जाता है जिससे कि पर्यावरण में क्लिंकर की धूल वायु प्रदुषण का कारण न बने ।
- C. हरदुआगंज रेलवे गुड्स शेड में क्लिंकर की लोडिंग/अनलोडिंग से जनित फ्यूजीटीव डस्ट के नियंत्रण हेतु रेलवे स्टेशन की पूरब एवं पश्चिम दिशा साइड से लगभग 600 मीटर लम्बी एवं 20 फीट ऊंची दोनों तरफ लम्बी ग्रीन नेट से Boundry से कवर्ड किया गया है ।
- D. M/s J.K Cement Limited, Vill- Satha, Tehsil- Koll, Dist- Aligarh and M/s Mangalam Cement Limited, CDF Comple. Anoopshahar Road, Chherat, Dist- Aligarh. M/s J.K Cement Limited के साथ - साथ रेलवे के द्वारा समय- समय पर वृक्षारोपण कार्यक्रम के तहत पौधे लगाये जाते हैं, जिससे

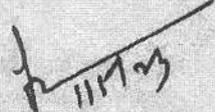
(हिमाशु बडोनी)
मंडल रेल प्रबंधक / च.प्र.रे.
प्रयागराज

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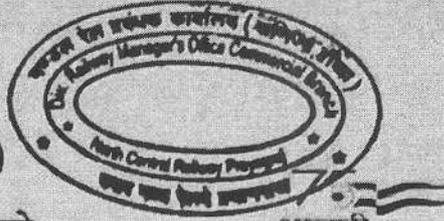
तहत हरदुआगंज रेलवे स्टेशन एवं गुड्स शेड परिसर में अब तक लगभग 600 पीधों का वृक्षारोपण किया जा चुका है तथा इस वर्ष भी मानसून सीजन में कुछ नये पीधे लगाने की योजना है।

E. प्रयागराज मंडल के हरदुआगंज गुड्स शेड में प्रदुषण नियंत्रण एवं अन्य से सम्बंधित कई कार्य प्रस्तावित हैं जिसके तहत Provision of heavy duty wharf with proper drainage, Extension of line no 15 to full length from 360 M to 700 M), Improvement of approach road 500 M & surface of goods shed is proposed so, that clinker dust may be controlled during loading/unloading.(Proposal copies are attached here with)

भारतीय रेलवे एक सार्वजनिक प्रतिष्ठान होने के नाते पर्यावरण अधिनियमों का अनुपालन करने हेतु सदैव तत्पर है तथा यथसंभव यह भी प्रयास किया जाते हैं कि रेलवे द्वारा या रेलवे परिसीमन में प्रदुषण न हो जिससे कि आम जन मानस के साथ- साथ वन्य जीव एवं पशु- पक्षियों के शरीर पर प्रतिकूल प्रभाव न पड़े।


(Himanshu Shukla/IRTS)
Sr. Divisional Railway Manager
North Central Railway, Prayagraj
Jr. Divisional Commercial Manager
वरिष्ठ मण्डल वाणिज्य प्रबन्धक
North Central Railway, Prayagraj
उत्तर मध्य रेलवे, प्रयागराज


(हिमांशु बठोनी)
मंडल रेल प्रबंधक / उ.म.रे.
प्रयागराज



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उत्तर मध्य रेलवे

मंडल रेल प्रबंधक कार्यालय (वाणिज्य शाखा), प्रयागराज

आजादी का
अमृत महोत्सव

Letter No:- CC-2/HGJ/ Goods Shed/ NGT/ 2023/02

Date:-29/05/2023

RO,
UPPCB,
Aligarh, U.P

Sub: - Reply of your queries regarding consent order of Harduaganj Goods Station.

Ref: - On line queries on the website of UPPCB, Date:- 23.05.2023.

In reference to above cited subject it to inform you that an on line application has been applied on the website of UPPCB regarding to get the consent order of air and water of Harduaganj goods Shed, Railway station Harduaganj, Aligarh. In this regard some queries have been done by your side, which points wise replies are as under:-

1.
 - A. The document of Harduaganj Goods Shed regarding establishment and land papers as Northern Railway, Division- Allhabad, Section- Aligarh Jn., Authentic land plan of village-satha, Tehsil- Koil, District- Aligarh, Between -Aligarh- Harduagnaj has been uploaded as PDF.
 - B. Harduaganj goods Shed, Near Railway station Harduaganj, Aligarh is a Central Government organization under Ministry of railway, Government of India. Railway Department is the owner of the land of Harduaganj goods Shed.
 - C. The land uses of Harduaganj station and Harduaganj goods are as under:-
 - i. The land of Harduaganj railway station is used to operation and control of goods trains as well as passengers trains in the route of Aligarh - Bareilly section. It provides many types of facilities to passengers and goods corporate as M/s Power house siding Kasimpur, Harduaganj.
 - ii. The land of Harduaganj Goods Shed are used to loading/ unloading of clinker of M/s J.K Cement Limited, Vill- Satha, Tehsil- Koil, Dist- Aligarh and M/s Mangalam Cement Limited, CDF Comple. Anoops hahar Road, Chherat, Dist- Aligarh.
2. For prevention of air pollution, 02 nos. portable anti smoke guns are used during loading/unloading of clinker in line no-14 of Harduaganj goods shed.
3. To avoid unnecessary water exploitation the borewell which is located near the approach road of Harduaganj goods shed has been closed.
4. In Hon'ble NGT the issue of loading/ unloading of clinker in Harduaganj Goods Shed, OA No-537/2022, Mukesh Kumar Chauhan Vs State of U.P and others is under process, which 4th hearing through video conferencing was on 24.05.2023.

(हिमांशु बडौनी)
मंडल रेल प्रबंधक / उ.म.रे.
प्रयागराज

(Himanshu Shukla/IRTS)
Sr. Divisional Railway Manager
North Central Railway, Prayagraj
Sr. Divisional Commercial Manager
उत्तर मध्य रेलवे प्रबंधक
North Central Railway, Prayagraj
उत्तर मध्य रेलवे, प्रयागराज

26

Ref. No.

Date: 22.6.2023

Installation Report

This is to certify that M/s Priya Enterprises, Allahabad whose address 11 Chah Chand, Zero Road, Allahabad-211003 has been completed the work successfully against work order no. 03/EnHM/AQM/HGJ/PRYJ/2023 dated 23.05.2023 of "Supply, Fixing, Installation, Fabrication of structure & Commissioning of outdoor Air Quality Display Unit (Size: 6.4 feet x 4.25 feet approx.) at Harduaganj (HGJ) Railway Station".

SS / HGJ
स्टेशन अधीक्षक
Station Superintendent
हरदुआगंज उ०म०रे०
Harduaganj NC Ry.

(हिमांशु बडोनी)
मंडल रेल प्रबंधक/उ.म.रे.
प्रयागराज

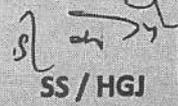
Ref. No.

Date: 22.6.2023

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Installation Report

This is to certify that M/s Priya Enterprises, Allahabad whose address 11 Chah Chand, Zero Road, Allahabad-211003 has been completed the work successfully against work order no. 03/EnHM/AQM/HGJ/PRYJ/2023 dated 23.05.2023 of "Supply, Fixing, Installation, Fabrication of structure & Commissioning of outdoor Air Quality Display Unit (Size: 6.4 feet x 4.25 feet approx.) at Harduaganj (HGJ) Railway Station".



SS / HGJ

स्टेशन अधीक्षक

Station Superintendent

हरदुआगंज उ०म०रे०

Harduaganj NC Rly.



(हिमांशु बडोनी)
मंडल रेल प्रबंधक / उ.म.रे.
प्रयागराज

North Central Railway

No. 03/EnHM/AQM/HGJ/PRYJ/2023
Date: 23.05.2023

EnHM wing
Office of the DRM Prayagraj

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WORK ORDER

Priya Enterprises,
11, Chah Chand,
Near Jain Temple,
Zero Road,
Allahabad-3

Sub: Supply, Fixing, Installation, Fabrication of structure & Commissioning of outdoor Air Quality Display unit (Size:6.4 feet X 4.25 feet approx.) at Harduaganj (HGJ) Railway station with canopy for 9 to 13 feet height from ground level with Stabilizer, Stabilizer box, sensor box, MCB's complete wiring including Labour charges and all T & P items with warranty of (01) one year ..

Ref:(i)Quotation Notice 03 / EnHM / AQM / HGJ / PRYJ / 2023 dated 19.05.2023 opened on date 23.05.2023 at the office of Sr.DEnHM/PRYJ at 17:00 Hrs.
(ii)Your offer dated 23.05.2023

Dear Sir,

We are pleased to inform you that your offer vide letter under reference of Rs.4,73,770.00/- (Four Lakh Seventy Three Thousand Seven Hundred Seventy only including GST) for the work of "Supply, Fixing, Installation, Fabrication of structure & Commissioning of outdoor Air Quality Display unit (Size:6.4 feet X 4.25 feet approx.) at Harduaganj (HGJ) Railway station with canopy for 9 to 13 feet height from ground level with Stabilizer, Stabilizer box, Sensor box, MCB's complete wiring including Labour charges and all T & P items with warranty of (01) one year" Vide quotation notice under reference (i) has been accepted by the competent authority for and on behalf of President of India subject to the terms & condition laid down in the quotation documents and General condition of contract GCC for works 2019 and updated from time to time will be binding upon you.

1. Scope of Work: As mentioned in quotation notice under reference (i).
2. Rate: Accepted rates are as under: -

S.N	Description of work	Cost in Rs. (Including GST).
1.	Supply, Fixing, Installation, Fabrication of structure & Commissioning of outdoor Air Quality Display unit (Size:6.4 feet X 4.25 feet approx.) at Harduaganj (HGJ) Railway station with canopy for 9 to 13 feet height from ground level with Stabilizer, Stabilizer box, Sensor box, MCB's complete wiring including Labour charges and all T & P items with warranty of (01) one year	4,73,770.00/-
Total Accepted cost in Rs.		4,73,770.00/- (Four Lakh Seventy Three Thousand Seven Hundred Seventy only)

Rates are inclusive of all the charges, GST and other taxes i.e. transportation, octroi, labour, sales tax, excise duty etc.

Priya Enterprises, 11, Chah Chand
Near Jain Temple, Zero Road, Allahabad-3,

MdM 23.05.23
Sr.DEnHM/NCR/PRYJ



(हिमांशु बडोनी)
मंडल रेल प्रबंधक / उ.म.रे.
प्रयागराज

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3. **Schedule of Work:** Period of work will be of 07 days duration after issuing of work order for Supply, Fixing, Installation, Fabrication of structure & Commissioning of outdoor Air Quality Display unit (Size:6.4 feet X 4.25 feet approx.) at Harduaganj (HGJ) Railway station with canopy for 9 to 13 feet height from ground level with Stabilizer, Stabilizer box, Sensor box, MCB's complete wiring including Labour charges and all T & P items with warranty of (01) one year
4. **Terms & Conditions:** As mentioned in quotation notice under reference (i).
5. **Payment conditions:** Payment shall be made in following manner: -
- Contractor shall mention Name of firm, address, Bank Account Number and address and enclose a cancelled cheque for facilitating payment by finance dept/PRYJ/NCR.
 - 95% payment will be released after successful and satisfactory completion of the work of subjected to satisfactory completion certificate of Consignee of Air quality monitor unit i.e. SS/HGJ Railway station. Balance 5% shall be released after completion of warranty period.
 - Penalty, if any shall be deducted from the payment of the contractor.
 - Railway administration is not responsible for delay of bill payment for any reason.
 - All taxes as applicable at the time of passing bill will be deducted from the contractor's bill. Tenderer may consider this aspect while quoting for the work.
 - After acceptance of work order, performance guarantee @10% of contract value in shape of DD/FDR/TDR in favour of Sr. DFM/PRYJ must be deposited by contractors. No interest will be payable upon the PG or amounts payable to the Contractor under the Contract.
6. **Arbitration:** Any dispute regarding the contract shall be dealt with in accordance with the relevant paras of General condition of contract GCC for works 2019 and updated and revised up to date shall be applicable for this work.
- The contract shall be governed as per Latest General condition of contract GCC for works 2019 and updated and revised up to date.
 - Quotation paper is not transferable and Railway administration has all rights to receive accepts or rejects any or all the quotations without giving any explanation.
 - Sr.DEnHM/PRYJ has all rights reserved to reject any or all the quotations without giving any explanation.

Note:

- The work order issued in duplicate copies and should be returned by contractor duly stamped and signed on each page for acceptance of award of contract.
- This work order constitutes a binding on this contract between you and the Railway Administration.

(Signature)
(Umesh Chandra Shukla)
Sr.DEnHM

North Central Railway, Prayagraj
For and on behalf of President of India

The work order accepted with the terms and conditions mentioned in this letter and quotation notice under reference (i).

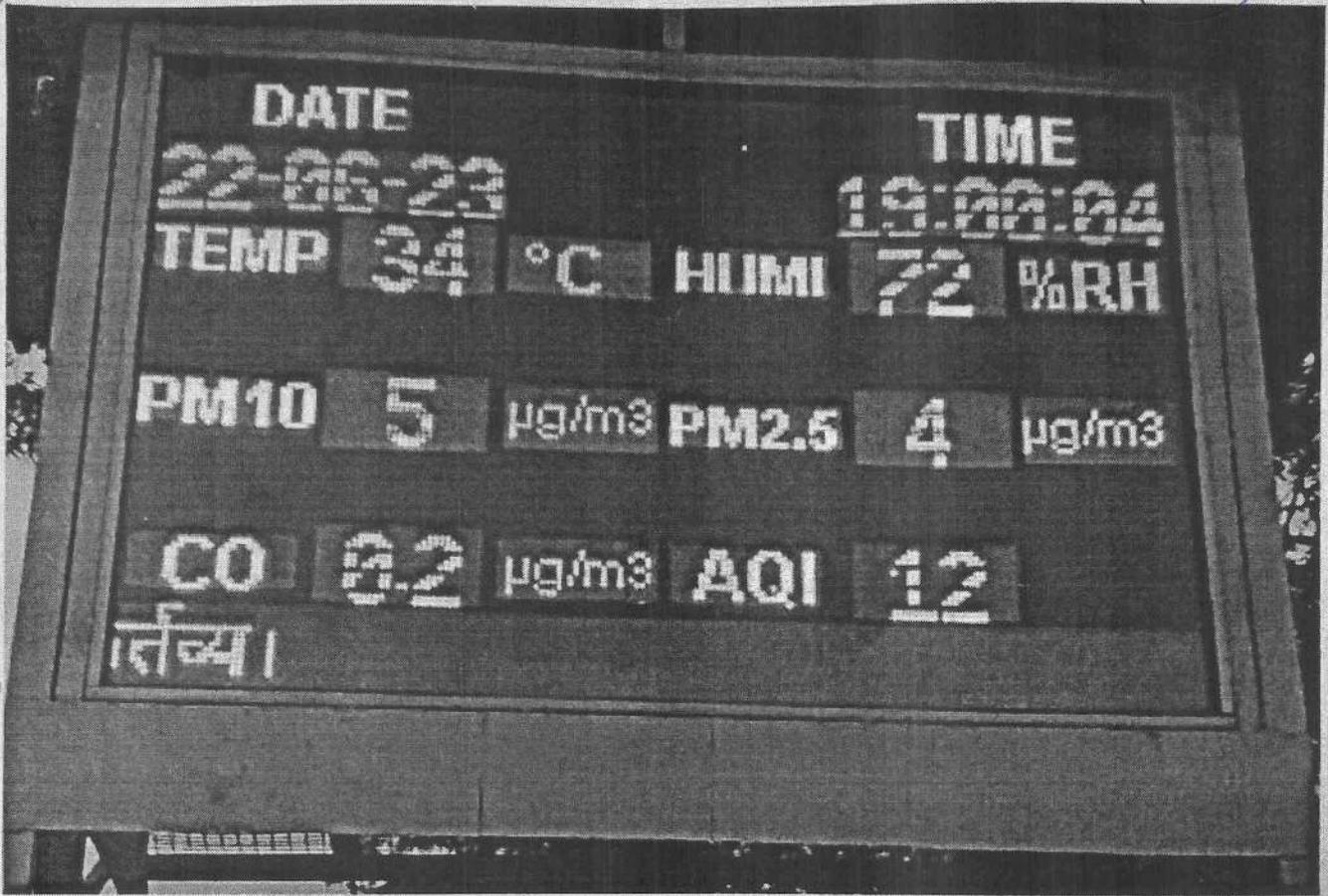
For & on behalf of

Priya Enterprises, 11, Chah Chand,
Near Jain Temple, Zero Road,
Allahabad-3

Copy To:

1. Sr. DFM/PRYJ/NCR for information please.
2. CHUALJN railway Station. for information & follow up action.
3. SS/HGJ railway station of PRYJ Div./NCR for information & follow up action.

(Signature)
(हिमाशु बडोनी)
मंडल रेल प्रबंधक / उ.म.रे.
प्रयागराज




(हिमांशु बडोनी)
मंडल रेल प्रबंधक/उ.म.रे.
प्रयागराज

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NORTH CENTRAL RLY

PRAYAGRAJ
DIVISION-GATI
SHAKTI
DRM OFFICE,
PRAYAGRAJ, 211001
Uttar Pradesh, IndiaLetter No: PRAYAGRAJ DIVISION-GATI SHAKTI /
4620232024-150 / 10180780087985

Dated: 29/09/2023

M/s S.A.G. JV
5/935 Viram Khand Gomti Nagar Lucknow 226010

Sub: Letter Of Acceptance

- Ref: 1. Tender No. 4620232024-150 closing date 14-08-2023 13:30 for Upgradation of existing goods shed at Harduaganj station under Dy.CPM/GSU/PRYJ
2. Your bid ID 15577699 dated 14/08/2023 11:31 submitted by M/s GOMDHARI-LUCKNOW

The Competent Authority has accepted your offered rates in connection with the subject work. The total cost of the work at the accepted rates works out to Rs. 201470684.81 (Rupees Twenty Crore Fourteen Lakh Seventy Thousand Six Hundred And Eighty-Four Rupees And Eighty-One Paise Only)

A sum of Rs.1339300 deposited as Earnest Money vide IREPS reference ID PE401319568668, PE162619567285, PE823019568665 has been retained towards initial Security Money for due and faithful fulfillment of the contract, and the balance Security Money will be recovered from the progressive bills @ 6 % of the bill amount till it reaches 5 % of the contract value in terms of clause 16 (I) of Standard General Condition of Contract Part II.

You are requested to submit Performance Guarantee in the form as given in Clause 16.(4) of Standard General Condition of Contract Part II equivalent to 5 % of the contract value amounting to Rs. 10073534.24 (Rupees One Crore Seventy-Three Thousand Five Hundred And Thirty-Four Rupees And Twenty-Four Paise Only) within 21 days from the date of issue of Letter of Acceptance, valid up to stipulated date of completion plus 60 days so that contract agreement can be executed. You are requested to submit Performance Guarantee in the form as given in Clause 16.4 of General Condition of Contract(Works Matter) 2022 equivalent to 5 % of the contract value within 21 days from the date of issue of Letter of Acceptance, valid up to stipulated date of completion plus 60 days so that contract agreement can be executed. The successful bidder shall have to submit a Performance Guarantee (PG) within 21(Twenty one) days from the date of issue of Letter of Acceptance (LOA) in favor of Sr DFM/NCR/PRYJ. Extension of time for submission of PG beyond 21(Twenty one) days and up to 60 days from the date of issue of LOA maybe given by the Authority who is competent to sign the contract agreement. However, a penal interest of 12% per annum shall be charged for the delay beyond 21(Twenty one) days, i.e. from 22nd day after the date of issue of LOA. Further, if the 60th day

11.
(हिमांशु बडोनी)
मंडल रेल प्रबंधक / उमरे.
प्रयागराज

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happens to be a declared holiday in the concerned office of the Railway, submission of PG can be accepted on the next working day. In all other cases, if the Contractor fails to submit the requisite PG even after 60 days from the date of issue of LOA, the contract is liable to be terminated. In case contract is terminated railway shall be entitled to forfeit Bid Security and other dues payable to the contractor against that particular contract, subject to maximum of PG amount. In case a tenderer has not submitted Bid Security on the strength of their registration as a Startup recognized by Department of Industrial Policy and Promotion(DIPP) under Ministry of Commerce and Industry, DIPP shall be informed to this effect. The failed Contractor shall be debarred from participating in re-tender for that work.

The entire work shall be completed within 12 month from the date of issue of Letter of Acceptance.

GST/IT: The Suppliers/Contractors of Goods and/or Service would be subject to GST Act & Rules as applicable from time to time.

IR Shramikkalyan Portal: Mandatory updation of Labor data on Railways Shramikkalyan Portal to be done by Contractor accordingly.

LOA: Until a formal agreement is prepared and executed the acceptance of this tender shall constitute a binding contract subject to modification as may be mutually agreed upon

Reporting Authority for Execution: Please report to ADEN/GSU/PRYJ to receive further instructions regarding execution of the work.

All Other terms and conditions, as stipulated in the tender documents shall be applicable.

DEEPAK KUMAR BHARDWAJ
Dy.CPM/GSU/PRYJ
Digitally Signed
[View Signature Details](#)

Awarded Quantities And Rates

Item Sno.	Item Desc	Item Code	Item Qty	Qty Unit	Unit Rate(Rs)	Escl. (%)	Advt.Value (Rs)	Bid Rate/ Unit Rate	Bid Amount (Rs)
Schedule A-Upgradation of existing goods shed at Harduaganj as world class goods shed under Dy.CPM/GSU/PRYJ. (Item Directory - CPWD DSR 2021-Ver-2)							130097928.57	15.30 % Below	110192945.50
1	CPWD-DSR-2021	View Details			At Par	130097928.57			
Schedule Totals									110192945.50
Schedule B-RCC ROAD (Item Directory - CPWD DSR 2021-Ver-2)							94549349.85	15.30 % Below	80083299.32
1	CPWD-DSR-2021	View Details			At Par	94549349.85			
Schedule Totals									80083299.32
Schedule C-Labour Room, Merchant Room & CGS Office (Item Directory - CPWD DSR 2021-Ver-2)							3894425.55	15.30 % Below	3298578.44
1	CPWD-DSR-2021	View Details			At Par	3894425.55			
Schedule Totals									3298578.44

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https://ircep.gov.in/IRPSM/WorkParticularsDivision.jsp?worldid=3322028068&callforothers=Y&fromprogbank=Y

35

Proposal was Edited during Processing>Show Changes

Plan Head 16 - Traffic facilities-Yard remodeling & Others
 Short Description Provision of heavy duty wharf, extension of line No.15 to full length and improvement of approach road at Harduaganj goods shed.
 Description Prayagraj Division - Provision of heavy duty wharf, extension of line No.15 to full length and improvement of approach road at Harduaganj goods shed.
 Sub Head ..

Priority Rank : 2

Classification : Goods Sheds / Goods facilities.

Allocation	Cost (In Rs. Thousands)	Outlay (In Rs. Thousands)	Department	Cost (In Rs. Thousands)	Abstract Cost
CAP	280420	0	Civil	275591	
Estimates			Electrical (G)	4829	
			Signal	1700	
			Electrical (TRD)	8990	

Division Allahabad State UTTAR PRADESH Station/Section Harduaganj (HGJ)
 Budget Year 2023-2024 Out of Turn No Voted Cost
 Gauge BG Route Class Nature of Work Other than Safety Related
 Rail Type Sleeper Type Quantity Km.
 ROR(%) Feasibility Yes
 Site Plan Required? Not required CRRM
 Vetting Status Shortlisting Status with cost with remarks:

Harduaganj goods shed is in a very dilapidated condition. Its surface is full of potholes. In rainy season, goods shed PF and its approach road are water logged. Since it is an important goods shed, to make it fully functional round the year, the following works are required to be done on top priority.

Scope of works -

1. Provision of heavy duty wharf with proper drainage (30mx700m).
2. Extension of line No.15 to full length (750m from 360m).
3. Improvement of approach road.(500m).
4. 01 High mast tower.
5. Labour room, Merchant room with toilet and bathroom facility.
6. Drinking water facility.
7. 02 Covered shed(20x300m) in North side of line No.15 with wharf.
8. Provision of shunt signal on line No.15 in BE end.
9. Top head wiring (70m).

Justification

Files Attached.

S.No.	Subject	FileName	File Type
1	Business Development Unit PDF	Business Development Unit PDF.pdf	Document
2	Site plan of HGJ goods shed	Sketch plan of HGJ goods shed.pdf	Site Plan
3	Joint survey report	Joint survey of HGJ goods shed.pdf	Document
4	Engineering estimate	Civil abstract detail (1).xlsx	Document

View all Attachments

Printing

View Full Screen

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मंडल रेल प्रबन्धक
 उत्तर मध्य रेलवे, प्रयागराज
 Div. Rly. Manager
 North Central Rly.
 Prayagraj

(हिमांशु बडोनी)
 मंडल रेल प्रबन्धक/उ.म.रे.
 प्रयागराज

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https://rcap.gov.in/IRPSM/WorkParticularsDivision.jsp?workid=3323029521&calltoothers=Y&frompropbank=Y

Proposal was Filed During Processing

Plan Head 16 - Traffic facilities, yard remodeling & Others
Short Description Harduaganj - Provision of heavy duty wharf, extension of line No.15 to full length and improvement of approach road at Harduaganj goods shed.
Description Prayagraj Division - Provision of heavy duty wharf, extension of line No.15 to full length and improvement of approach road at Harduaganj goods shed.
Sub Head Harduaganj goods shed

Classification : Goods Sheds / Goods facilities.

Estimate	Allocation	Cost (in Rs. Thousands)	Outlay (in Rs. Thousands)	Department	Cost (in Rs. Thousands)	Abstract Cost
	CAP	33149	0	Civil	27459	
				Break-Up	1700	
				Signal	8990	
				Electrical (TRD)		

Division Allahabad **State** UTTAR PRADESH **Station/Section** Harduaganj (HGJ)
Budget Year 2023-2024 **Out of Turn** No **Valued Cost**
Gauge BG **Route Class** **Nature of Work** Other than Safety Related
Rail Type **Sleeper Type** **Quantity** Km
ROR (%) **Feasibility** Yes
Site Plan Required? Not required **CRRM**
Vetting Status **Shortlisting Status** with cost with remarks:

Process Under Umbrella Work :

Name of Umbrella Work: North Central Railway- Traffic facilities and capacity augmentation works (PB=135/NR/2023-24)

Allocation	Cost (in Rs. Ths.)	Outlay Proposed (in Rs. Ths.)	Current Outlay Alloted (in Rs. Ths.)
CAP	3328500	5000	5000

Opted for expedite execution of work by initiator of proposal: -

DRM's Personal Certificate Status: -

DRM Priority Works Tag: -

Proposal marked under "Gati-Shakti Tag": -

Harduaganj goods shed is in a very dilapidated condition. Its surface is full of potholes. In rainy season, goods shed PF and its approach road are water logged. Since it is an important goods shed, to make it fully functional round the year, the following works are required to be done on top priority

1. Provision of heavy duty wharf with proper drainage (30mx700m)
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3	Joint survey report	Joint survey of HGJ goods shed.pdf	Document
4	Engineering estimate	Civil abstract detail (1).xlsx	Document

Download all Attachments

Printing

View Full Screen

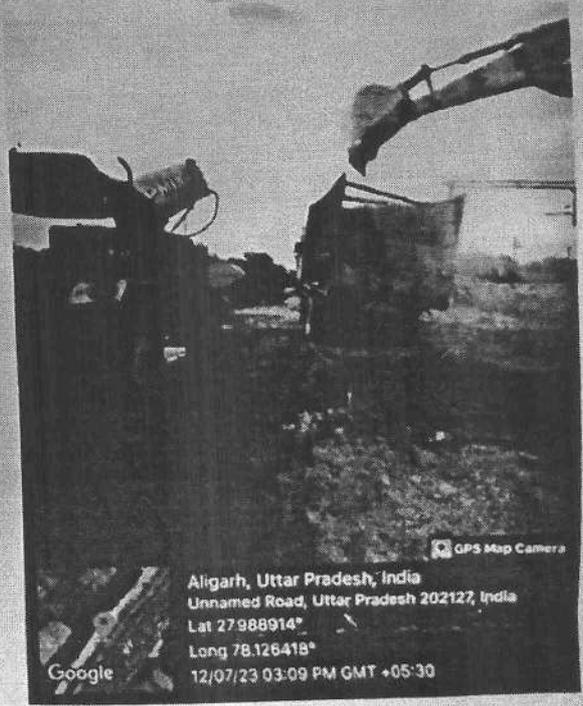
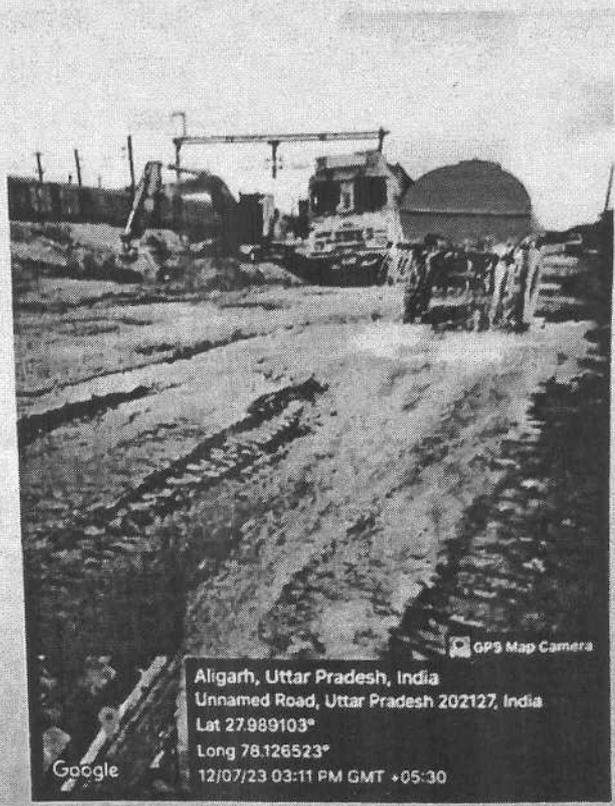
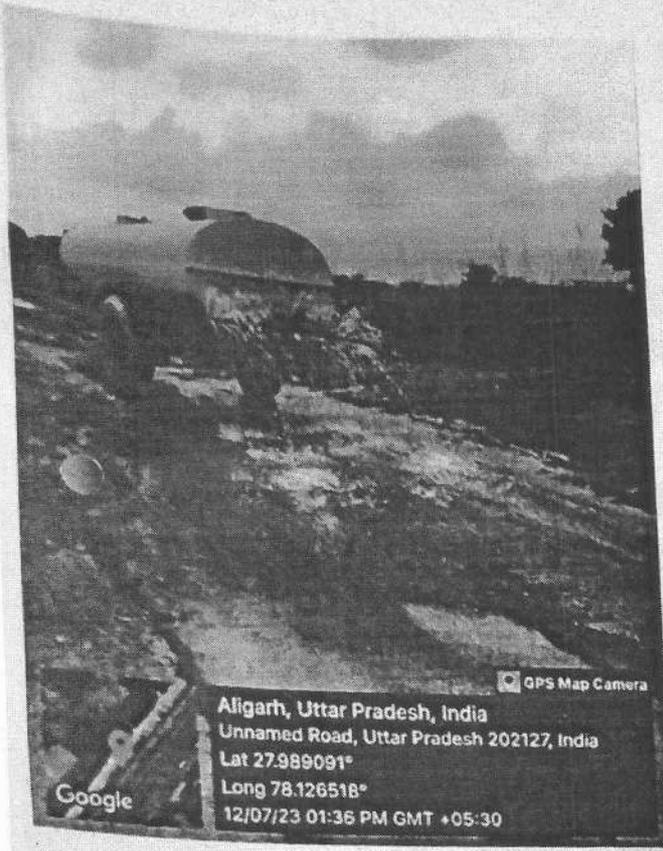
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मंडल रेल प्रबंधक
उत्तर मध्य रेलवे, प्रयागराज
Dvl. Rly. Manager
North Central Rly.
Prayagraj

(हिमांशु बडोनी)
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Date: 12-07-23 Clinker Loading on truck



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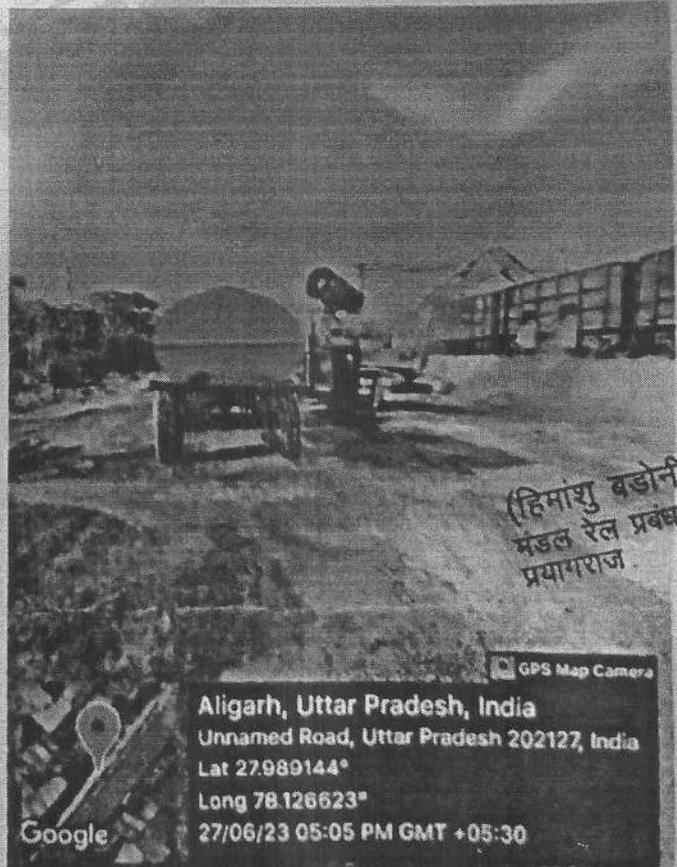
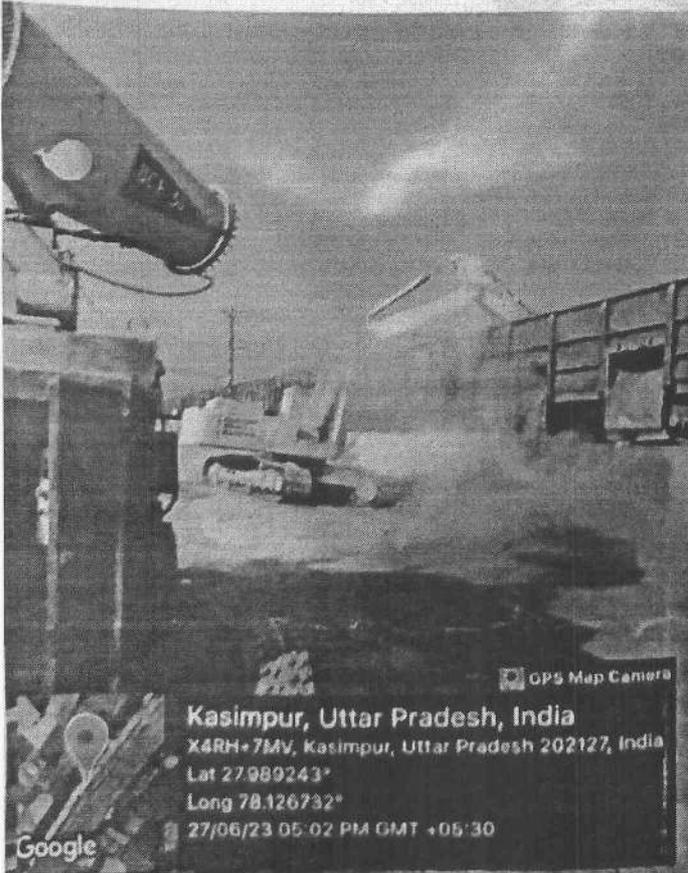
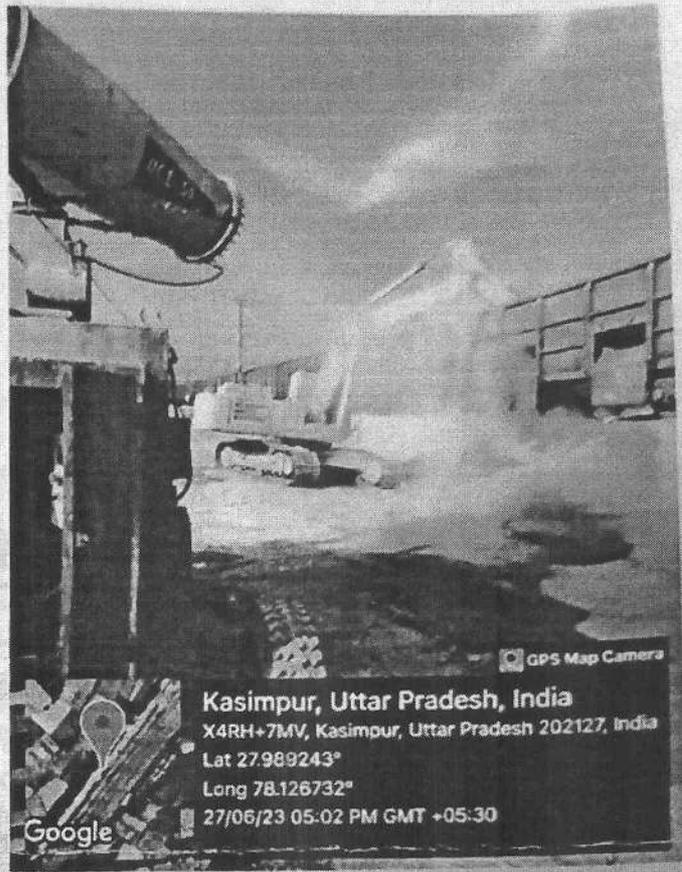
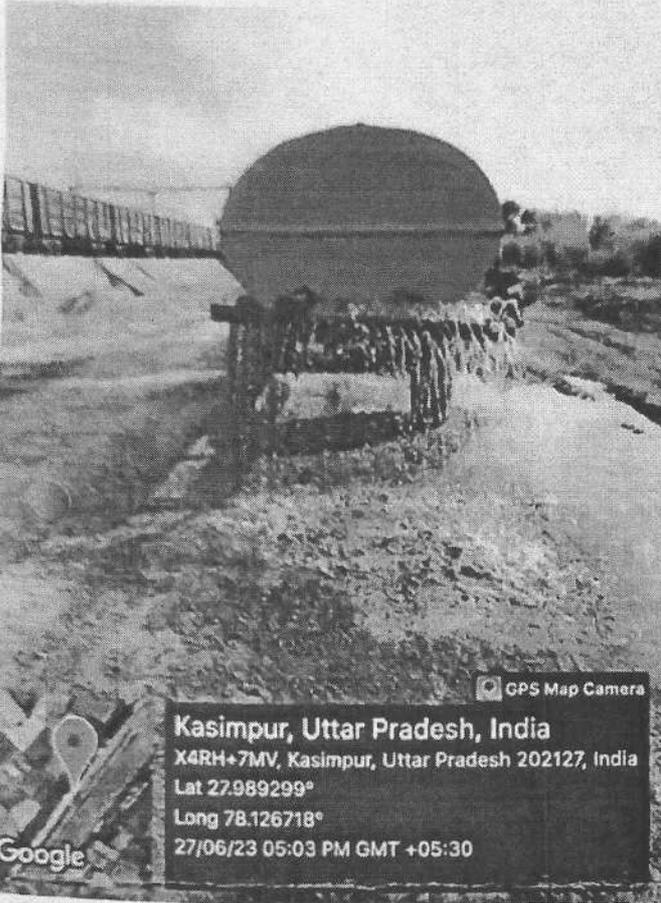




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Date: 27-06-23 Clinker Unloading from rake



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(Signature)
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